

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Narender Singh Patwal SJA EC 3673654	Branch Incharge of all Branches. Admn. Branch North East District	SJA/Reader in the Court of Ms. Geetanjali, ADJ-1, North-East District, Karkardooma Courts, Delhi
2.	Sh Rajul Kumar Singh, SJA EC. No. 13387	SJA/Reader in the Court of Ms. Geetanjali, ADJ-1, North-East District, Karkardooma Courts, Delhi	Branch Incharge of all Branches. Admn. Branch North East District

Note:- 1. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

Virender Kumar Bansal
22.07.2023
(Virender Kumar Bansal)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 5113-5124 P&T/Admn./NE/KKD/2023

Dated 22 JUL 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I & II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

Virender Kumar Bansal
22.07.2023
Principal District & Sessions Judge
North-East District, Karkardooma Courts,
Delhi.